

ITEM NO.505

COURT NO.5

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal Nos. 3802-3803/2020

M/S N.N. GLOBAL MERCANTILE PRIVATE LIMITED

Appellant(s)

VERSUS

M/S INDO UNIQUE FLAME LTD. & ORS.

Respondent(s)

([TO GO BEFORE FIVE HON'BLE JUDGES][FOR DIRECTIONS]
IA No. 72141/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 29-09-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Appellant(s) Mr. Gagan Sanghi, Adv.
Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s) Ms. Charu Ambwani, AOR
Mr. Rajul Srivastav, Adv.
Ms. Charu A., Adv.

Mr. Sanjay Kapur, AOR
Ms. Megha Karnwal, Adv.
Mr. Arjun Bhatia, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Having regard to the nature of the issues which fall for consideration in this matter and also noticing that none appears today for the contesting respondent No.1, we are of the considered view that an Amicus Curiae must be appointed to assist the Court in the facts of this case. We appoint Mr. Gourab Banerjee, learned senior counsel to assist this Court.

The Registry will forward the papers to the learned Amicus Curiae immediately and list this case on 6th December, 2022.

Petitioner seeks and is granted two weeks' time to make available to the Court the compilation containing I.A. No.24652/2021 and all the relevant judgments.

(RAJNI MUKHI)
COURT MASTER (SH)

(JAGDISH KUMAR)
COURT MASTER (SH)

(RENU KAPOOR)
ASSISTANT REGISTRAR